

HARYANA STATE POLLUTION CONTROL BOARD

Sub: Report of HSPCB in compliance of directions of Hon'ble NGT in E.No. 07/2019 in OA No. 843/2018 (I.A. No. 106/2019) titled as 'Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors' - Reg.

Hon'ble NGT, passed its directions on 21.05.2019 in Execution Application No. 07/2019 in OA No. 843/2018 (I.A. No. 106/2019) titled as 'Sardar Patel Jan Chetna Education Society Vs State of Haryana & Ors', directing HSPCB to furnish a status report on compliance of the siting criteria in reference to the distance of stone crushers from educational institutions, within two months.

The brief facts of the present case are that a notification was issued by Environment Department, Government of Haryana on 11.05.2016 whereby, siting norms for stone crushing units, indicating the minimum distance to be provided with reference to various parameters (roads, villages, forests, etc), were provided and a period of 3 year time was granted to those units, which were not meeting out the siting criteria, to shift their units to any other site, which meets the siting criteria, or to an existing stone crusher zone. In compliance of the directions of Hon'ble Tribunal's order dated 19.02.2019 the Environment Department of Government of Haryana made an amendment in the Notification, whereby, the minimum distance required from an educational institution for a stone crusher was prescribed at 0.5 KM. (It is pertinent to mention here that CWP No. 12107 of 2018 titled as Ambala Stone Crusher & others V State of Haryana & others and some other writ petitions have been filed seeking relief against the above mentioned notifications. Hon'ble Punjab and Haryana High Court has restrained the respondents/authorities to interfere in the running of the stone crushing unit by an interim order).

Subsequently, the Environment Department Government of Haryana issued an order on 10.06.2019, whereby the non-complying units were granted a period of one more year to comply with the siting norms, in compliance of the stay order issued by Hon'ble High Court in one case and to avoid multiple litigations. The copy of order dated 11.06.2019 is annexed at **Annexure 1**.

In compliance of the directions of Hon'ble Tribunal dated 21.05.2019, Haryana State Pollution Control Board has verified the complying status of all stone crushers in the State for the siting criterion with reference to educational institutions and it has been found that 58 stone crushers were found to be non-complying (established within a distance 0.5 KM from an educational institution). The list of the stone crusher units is annexed as **Annexure-2**.



(Continued from pre-page)

Out of these 58 units, 46 are operating under the relaxation already provided under the provisions of Notification dated 11.05.2016 and 12 units are operating under regular consent, i.e., without any relaxation in any other siting criteria, as per notification dated 11.05.2016. The Board has initiated action on these 12 units.

The matter has been referred to the State Government for deciding the case of extending the relaxation provision for these 46 units, which are already operating under relaxation with reference to some other criteria.

In view of the above facts, it is requested that this report may kindly be taken on record and delay in submitting the report, which happened inadvertently due to verification of individual units in the field in consultation with the officers of Revenue Department, and compilation of the same, may please be condoned.


(Rajesh Garhia)
Senior Scientist, HSPCB
22.08.2019

To
The Registrar,
National Green Tribunal,
New Delhi.

**GOVERNMENT OF HARYANA
ENVIRONMENT DEPARTMENT
ORDER**

Whereas, Haryana Government, Environment department issued a Notification regarding stone crushers(vide No. S.O.12/C.A. 29/1986/Ss. 5 and 7/2016 dated 11.05.2016.) siting parameters to establish a stone crusher unit in Haryana are defined in schedule -I of above said Notification.

Whereas, a time period of 3 years was given to the stone crushers(under the Rules) which were not meeting the siting criteria as per Notification dated 11.05.2016 to shift their stone crushers at any site meeting the siting criteria or in an existing stone crusher zone. This time period has expired on 10.05.2019.

Whereas, Hon'ble High court of Punjab and Haryana in CWP No. 12107 of 2018 titled as Ambala stone crusher and Ors Vs State of Haryana and Ors vide its order dated 02.05.2019 has restrained the respondent – authorities till the next date of listing from interfering in the running of the petitioners- stone crushing units by their respective proprietors at the place where they are established and also from taking any other coercive measures or refusing to grant necessary consent as and when required on the ground that they are not entitled to continue the operation at the present site in view of the Notification which is impugned in this writ petition. Some other stone crushers have also approached the Hon'ble High court and Hon'ble court has ordered in all these cases that "There shall be an interim order in the same terms as in CWP No. 12107 of 2018".

cell In view of above said orders of Hon'ble High Court and considering the probability of multiple litigations, the Government has taken the decision that the time period of 3 years given to the stone crushers not meeting the siting parameter as per notification dated 11.05.2016 is extended further for a period of one year to enable non complying units to comply with the siting norms.

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Dated : 10.06.2019

**Dheera Khandelwal
Additional Chief Secretary to Govt. Haryana,
Environment Department**

6

Endst. No. 16/19/2015- 3 Env.

Dated:- 11-6-2019

A copy is forwarded to the Chairman, Haryana State Pollution Control Board, with the request to take further necessary action under intimation to the Government.


Superintendent Environment,
for Additional Chief Secretary to Govt. Haryana,
Environment Department.

**list of stone crushers not meeting the siting criteria distance
from educational institution as per notification dated
04.04.2019.**

| Sr. No. | Name and address of Stone Crusher | Remarks |
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| 1. | Roop Kamal Stone Industries, Vill Doiwala, P.O. Devdhar, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 2. | Shiv Shankar Stone Crusher, Vill Kohliwala, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 3. | Walia Stone Crushing Co., VPO Devdhar, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 4. | Super Stone Crusher, Vill Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 5. | Jagat Stone Crusher, Vill Ballewala, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 6. | Keshav Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 7. | United Contractors and engineers, Village Ballawala, Tehsil chhachhrauli, District Yamuna nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 8. | Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 9. | Gayatri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 10. | Bala Sundri Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 11. | Gaurav Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, | Established before the notification dated 04.04.2019 and operating under relaxation |

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| | District Yamuna Nagar | provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 12. | Haryana Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 13. | Jai Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 14. | Shyam Stone Crushing Co., Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 15. | Balram Stone Crushing Co, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar. | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 16. | Ambay Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 17. | Shri Ram Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar. | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 18. | Bhagwati StoneCrusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar. | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 19. | Balaji Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 20. | Mehal Stone Crusher, Ballewala , Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 21. | Mohindra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 22. | Haryana Stone Mills Pvt Ltd, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 23. | Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 24. | Jamna Gram Udyog Mandal, Ballewala, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |

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| 25. | Sohi Stone Crushing Industry, Village Ballewala, Chhachhraul, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 26. | New Markanda Stone Crusher, Village Ballewala, PO Devdhar, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 27. | Aggarwal Stone Crusher, Village Doiwala, Tehsil KHIZRZBAD, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 28. | Jagdamba Stone Crusher, Village Doiwala, Chhachhraul, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 29. | Neelkanth Stone Crushing Co. (Old name Surindra Stone Crusher Industries), Village Doiwala, Tehsil Chhachhraul, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 30. | Vishkarma Stone Crushing Co., Village Ballewala, Tehsil Chhachhraul, District Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 31. | Parkash Stone Crusher, Village Ballewala, Tehsil Chhachhraul, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 32. | Goel Spintex Pvt Ltd, Unit-I, Doiwala, Tehsil Chhachhraul, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 33. | Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 34. | Arya Stone Crusher, Village Ballewala, Tehsil Chhachhraul, Yamuna Nagar | Established before the notification dated 04.04.2019 and operating under relaxation provided by Govt for siting parameter as per notification dated 11.05.2016. |
| 35. | M/s Jai Maa Durga Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 36. | M/s Ram & Sons Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 37. | M/s Mahadev Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 38. | M/s Shiv Shakti Stone Crusher Village Bar, Tehsil Kalka, Panchkula | Running regularly |
| 39. | M/s Shree Ram Chander Stone Crusher (Old Name Galaxy Enterprises) Village Bagwala, Panchkula | Running regularly |
| 40. | M/s Mahadev Stone Crusher Village Pyarewala, Raipur Rani, District Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |

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| 41. | M/s A.K.Stone Crusher, Village Rampur Jangi Tehsil Kalka, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 42. | M/s Kakkar Stone Crusher, Village Rampur Jangi Tehsil Kalka, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 43. | M/s Anoop Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 44. | M/s Chandimandir Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 45. | M/s Durga Stone Crusher, Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 46. | M/S JANTA STONE CRUSHER Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 47. | M/s K.K. Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 48. | M/s Krishana Stone Crusher Village Tanda, Chandimandir, Panchkula | Running under relaxation provided vide notification dated 11.05.2016. |
| 49. | M/s Shakti Stone Crusher, | Running under relaxation provided vide notification dated 11.05.2016. |
| 50. | SHREE VINAYAK STONE CRUSHER Khewat No. 8, Khata No. 8, M.No. 42, Kila No. 19/2(5-6), 20/1 (4-12), 21/2 (4-11) 22/1 (4-11) At Village-Kultajpur, Tehsil-Narnaul, District-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 51. | Hydel Construction Pvt. Ltd & Mobile Drill Master (Joint Venture) -HMJV Khewat No. 171, Khatoni No. 232 & 235, Mustil No. 43/1/1 (6-16), 44/4(7-11) 5 (7-11), 7/2 total 26 kanal Village-Kultajpur, Narnaul Distt-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 52. | Shree Shyam Stone Crusher Khewat No. 177, Khatoni No. 243, M.No. 43, Kila No. 9 (5-2) & 12 (3-18) at Vill-Kultajpur, Tehsil-Narnaul Distt-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 53. | Shiv Sunder Grit Udyog, Kila No. 71/6, Vill-Lutafpur, Narnaul, Mohindergarh | Operational and Time grant as per notification dated 11.05.2016. |
| 54. | Bajrang Stone Crusher, Khewat No. 121, Khatoni No. 148, Khasra No. 53 total 260 kanal 15 marla Vill.-Faizabad, Narnaul | Operational and Time grant as per notification dated 11.05.2016. |
| 55. | Karota Stone Grinding, Khewat no. 32, khatoni no. 64, kila no. 12//20 (9-0), khewat no. 33, Khatoni no. 65, kila no. 13//16(6-12) Vill-Karota, Narnaul, Distt-Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 56. | DEV SHRI KRISHNA STONE CRUSHER Khewat No. 45, Khatoni No. 53, M.No.12, Kila No. 25/2 (3-13) M.No. 15, Kila NO. 5 min East (7-0) Total 10 Kanal 13 Marla, Village-Karota, Tehsil-Narnaul, DisttMohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |
| 57. | Unique Stone Crusher, Khewat No. 15, | Not covered under relaxation as per |

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| | Khatoni No. 15, M.No. 11, Kila No. 11/2 (2-15,) 20 (7-12)& 21/1 (6-9) Total 16 Kanal 16 Marla, VIII-Karota, Narnaul, Distt-Mohindergarh | notification dated 11.05.2016 (Not operational) |
| 58. | Deepak Construction Co., Khasra No. 211, Vill Raghunathpura, Distt. Mohindergarh | Not covered under relaxation as per notification dated 11.05.2016 (Not operational) |